

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 47(ND)/2010

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017**

**NAME OF THE COMPANY: Ram Parssotam Mittal & Ors. Vs. Hotel Queen Road Pvt. Ltd & Ors.**


**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner (s) :	Mr. Yogesh Jagia, Advocate Mr. Nitesh Jain, Advocate Ms. Arveena Sharma, Advocate		
	For the Respondent (s):	Mr. Jayant K. Mehta, Advocate for R-1 Ms. Suveni Bhagart, Advocate for R-1 Mr. Saurabh Kalia, Advocate Mr. Rahul Ahuja, Advocate Mr. Arun Katpalia, Advocate		

**ORDER**

Arguments of the Respondents are part heard.

To come up for further arguments on 25<sup>th</sup> September, 2017. Be listed at the end of the Board.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**